

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2825  
ANSWERED ON:07.02.2014  
BASIC SAVINGS BANK DEPOSIT ACCOUNTS  
Meghwal Shri Arjun Ram ;Ramshankar Dr.

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Reserve Bank of India (RBI) has asked the banks to provide Basic Savings Bank Deposit Accounts (BSBDA) in the basic banking accounts along with Automated Teller Machine (ATM)-cum- Debit Cards without any extra charges;
- (b) if so, the details thereof along with the salient features of the BSBDA;
- (c) whether instances of violation of the said directions by some banks have come to the notice of the RBI recently;
- (d) if so, the details thereof along with the action taken thereon, bank-wise;
- (e) whether the Public Sector Banks (PSBs) have been able to achieve the All India Credit Deposit Ratio (CDR) during the last three years and the current year;
- (f) if so, the details thereof, bank and State/UT-wise; and
- (g) if not, the steps taken/proposed to be taken by the Government/RBI in this regard?

**Answer**

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) to (d) :- Reserve Bank of India (RBI) has issued circular on 10th August 2012 advising all scheduled commercial banks to offer a 'Basic Savings Bank Deposit Account' (BSBDA) to all their customers. The salient features of BSBDA, inter-alia, are:

# There is no requirement of minimum balance.

# The services available include deposit and withdrawal of cash at bank branch as well as ATMs; receipt / credit of money through electronic payment channels or by means of collection / deposit of cheques.

# Maximum of 4 withdrawals a month including ATM withdrawal. No such limit for deposits.

# Facility of ATM card or ATM-cum-Debit card.

# These facilities are to be provided without any extra charges.

As per the information made available by RBI, under the Banking Ombudsman Scheme, 3 complaints were received which were resolved as per provisions of the Scheme. In addition, Customer Service Department of the RBI received one complaint.

(e) to g):- Revised instructions were issued to scheduled commercial banks by the RBI in November 2005 for implementation of the parameters for monitoring the CD ratio of banks at different levels.

Details of Bank-wise CD Ratio of Public Sector Banks for the last three years and current year are given in Annex.